COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 140 of 2014

Dated: 10th July, 2017

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors.		Appellant(s)
Gujarat Electricity Regulatory Comm	nission	Respondent(s)
Counsel for the Appellant(s) :		

Counsel for the Respondent(s) :

<u>ORDER</u>

Since the posts of Judicial/Technical Members are lying vacant and the selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 23.08.2017.

PPS/Court Master

tpd